

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 209 OF 2019 &  
IA NO. 1218 OF 2019**

**Dated : 19<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Inland Power Ltd. ... Appellant(s)  
Versus  
Jharkhand State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1  
  
Mr. Navin Kumar  
Mr. Himanshu Shekhar  
Mr. Aabhas Parimal  
Mr. Jamnesh Kumar for R-2  
  
Mr. Ajit Kumar, AG, State of  
Jharkhand

**ORDER**

**Admit.**

Issue notice to the Respondents returnable on 23.09.2019. Dasti, in addition, is also permitted.

Objection/reply, if any, shall be filed on or before 23.09.2019 after duly serving copy on the other side.

List the matter on **23.09.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**